

Proposal to reduce running time of G.T. Express and Tamil Nadu Express

1244. SHRI C. N. VISVANATHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to reduce the running time of G. T. Express and Tamil Nadu Express running between New Delhi to Madras; and

(b) whether any new Air-conditioned sleeper coach instead of chair-car is proposed to be attached to G.T. Express daily and phones installed in both the trains?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) No.

(b) No.

Representations from Chairman, Maharashtra Bar Council (Bombay)

1245. SHRI R. K. MHALGI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have received any representations from the Chairman of Maharashtra Bar-Council (Bombay) during the period of last three years;

(b) if so, how many and when were they received; and

(c) the action Government have taken or propose to take on them?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) Yes, Sir.

(b) Ten, between October, 1974 and May, 1977.

(c) All the points covered by the representations are under consideration of the Government.

Trains running behind Schedule

1246. SHRIMATI MRINAL GORE: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is deterioration in running of trains; and

(b) if so, the number of trains found running behind schedule during the first two weeks of April, 1977?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) and (b). Punctuality performance of Mail Express trains 'Not losing time' during the first two weeks of April, 1977 as compared to corresponding period of previous year has shown that there has been a slight deterioration in the punctuality performance of trains. The average percentage of these trains losing time on all Railways during this period was 7.4 per cent on B.G. and 6.4 per cent on M.G.

Payment of Project Allowance to Employees of F.C.I., Haldia Division

1247. SHRI GANGADHAR APPABURANDE: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are aware that the management of FCI, Haldia Division, conceded to grant the project allowance w.e.f. 1-1-73 to the employees posted at project sites at the existing rates on the revised scales of pay and the Board of Directors approved this proposal in the month of November, 1975; and

(b) if so, whether the present Government is considering to approve pay of project allowance on the revised scales of pay?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). The Haldia Division of FCI recommended to the Corporation the proposal of the workers for payment of project Allowance w.e.f.